

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3368**  
**TO BE ANSWERED ON: 12.03.2026**

**CHAMPION MSMEs**

3368. SHRI EATALA RAJENDER:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken for creating Champion Micro, Small and Medium Enterprises (MSMEs) and the role of the States therein;
- (b) the steps taken for creating "Champion SMEs" and supporting micro enterprises;
- (c) the steps taken for recognising MSMEs as a vital engine of growth;
- (d) the steps taken for setting up a dedicated Ten thousand crore SME Growth Fund, to create future Champions and incentivizing enterprises based on select criteria;
- (e) the steps proposed to top up the Self-Reliant India Fund set up with Two thousand crore to continue support to micro enterprises and maintain their access to risk capital; and
- (f) the details of the schemes implemented, present status and the funds sanctioned/released and utilised thereunder, State-wise?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a) to (f): In the Union Budget 2026-27, Government has announced a dedicated ₹10,000 crore SME Growth Fund to create future Champions, incentivizing enterprises through equity support, based on select criteria. To support aspirations of India's small businesses, artisans and start-ups to access global markets through e-commerce, Government has also announced complete removal of the current value cap of ₹10 lakh per consignment on courier exports. Modalities of these announcements are being worked out.

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